

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

CP/258/2016,
TP108/2017
IA/102/2020
IA/131/2021
IA/165/2021

CORAM: SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI, MEMBER (TECHNICAL)

DATE: 23rd July, 2021
TIME: 02:00 PM

In the matter of

M/s. Encarta Pharma Pvt Ltd

v.

M/s. Vikram Hospitals Pvt Ltd

Section: 433 of Companies Act, 1956

ORDER

Adv. Arjun P appeared through VC and represented the Liquidator. None appeared for the Respondents. The Respondents are directed to file the counter within 15 days positively with copy served to the Applicant in advance. The Applicant may file the rejoinder, if any, within 7 days of receipt of the counter. **List it on 06.08.2021**

IA/165/2021 is an application filed by the Liquidator seeking extension of time period. **List it on 06.08.2021.**



(Hemant Kumar Sarangi)
Member (Technical)



(Ashok Kumar Borah)
Member (Judicial)